

1	2	3	4	5	6
(b) World Bank (Sept. 88 to 31-12-95)	Bombay	Health Posts Post Partum Centrea Medical and Para Medical Functionaries trained.	108 30 Not Fixed.	176 27 22190	The project has been extended to New Bombay Municipal Corporation for Setting up 10 Urban Health Posts, 5 MCH Car Centres and 100 bedded First Referral Units.

WASTELAND DEVELOPMENT

2164. Prof. Ummareddy Venkateswarlu : Will the Minister of Rural Areas and Employment be pleased to state :

(a) whether a directory is proposed to be maintained of all N.G.O's having liaison or relationship with the Government for Wasteland Development; and

(b) if not, the system being adopted to keep a history of each N.G.O. with the Government ?

The Minister of State in the Ministry of Rural Areas and Employment (Department of Wastelands Development) (Col Rao Ram Singh) : (a) The work of development of wastelands is being promoted through Non-Government Organisations by many Central Government Departments/Ministries like Department of Agriculture and Cooperation, Ministry of Environment and Forests, Department of Rural Employment and Poverty Alleviation, Department of Wastelands Development etc. Each Department promotes the development of wastelands in accordance with the plan schemes and mandate of the Department. The Department of Wastelands Developments maintains a list of Non-Government Organisations involved in the development of wastelands.

(b) The Department of Wastelands Development has up to 31st March, 1995 approved projects for 181 Non-Government Organisations. Each project promoted by Non-Government Organisation is processed separately and its history and sequence of events maintained on a separate file. Information on the performance of each Non-Government Organisation is thus easily accessible.

RESERVATION FOR EX-SERVICEMEN

2165. Shri S. M. Laljan Basha : Will the Prime Minister be pleased to state :

(a) whether the Government have issued any directive to State Government for the welfare scheme to be complied with respect to the reservation for ex-servicemen in the field of education, employment, self-employment and also allotment of wasteland for development and employment; and

(b) if so, the details thereof?

The Minister of State in the Ministry of Defence and Minister of State in the Ministry of Parliamentary Affairs (Shri Mallikarjun) : (a) and (b) The resettlement and welfare of ex-servicemen is the joint responsibility of the Central and the State Governments. The subjects of education, employment in the State Government and allotment of wastland are the

subjects of the State Governments. The Central Government, therefore, cannot issue any directive, in regard to these subjects, to the State Governments. However, the State Governments have been requested from time to time for making suitable reservations for the employment of ex-servicemen in the State Government Departments/Public Undertakings; and to provide for preferential admissions of the children of ex-Servicemen in educational institutions, particularly professional institutions. In the regard to self-employment, the State Governments have been requested to assist the ex-Servicemen in their self-employment ventures by reserving certain percentage of industrial plots/sheds. The State Governments have also been requested to establish ex-Servicemen Corporations to facilitate employment/self-employment of ex-Servicemen.

MALARIA CONTROL

2166. Shri N. J. Rathva : Will the Minister of Health and Family Welfare be pleased to state :

(a) whether the Gujarat Government has sent certain proposals to the Union Government in regard to implementation of National Malaria Eradication Programme in the State,

(b) if so, the details thereof; and

(c) the decision taken thereon by the Union Government so far?

The Minister of State in the Ministry of Health and Family Welfare (Dr. C. Silvera) : (a) to (c) The proposal received relates to a Malaria Control Project with World Bank assistance for which preparatory workshops to facilitate Project formulation have already commenced. The project interalia covers seven States having predominantly tribal population including Gujarat.

[English]

12.00 Hrs

RE: ESCAPE OF LTTE PRISONERS FROM VELLORE FORT IN TAMIL NADU

Shri Mani Shankar Aiyar (Mayiladuturai) : This is about the question of the LTTE. Mr. Speaker Sir, I am sure, all sections of the House will share my concern at the very unfortunate event which took place yesterday, the Independence Day of India, when no less than 43 militants, certified terrorists, escaped from a jail in Tamil Nadu. I am not sure whether I